

**Central Administrative Tribunal
Principal Bench**

**CP - 390/2018
OA- 1673/2018**

New Delhi, this the 28th day of September, 2018

**Hon'ble Ms. Praveen Mahajan, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Babita (Applicant No. 1)
W/o Sh. Kuldeep Mann
R/o Flat No. 3
Type-IV, Near Police Station, Dwarka North
Sector – 17C, Dwarka, New Delhi – 78.

....Petitioner
(By Advocate : Mr. U. Srivastava)

Versus

1. Sh. Anshu Prakash
Chief Secretary
Govt. of NCT of Delhi
Delhi Secretariat, I.P. Estate
New Delhi.
2. Sh. Ashish Chandan Verma
Chairman
Delhi Subordinate Service Selection Board
Govt. of NCT of Delhi, F-18, Karkardooma
Institutional Area, Delhi – 92.
3. Ms. Saumya Gupta
Director of Education
Govt. of NCT Delhi, Old Secretariat
New Delhi.

....Respondents

(By Advocate : Mr. Anuj Kumar Sharma for R-2)
Ms. Pratima Gupta for R-3

ORDER (ORAL)

Ms. Praveen Mahajan, Member (A)

Mr. U. Srivastava, learned counsel for petitioner states that though the compliance of order dated 26.04.2018 in OA 1673/2018 has been made by the respondents by way of issuing of order dated

13.08.2018, however, he is not satisfied with the same and seeks liberty to challenge the same before appropriate forum. Liberty, as sought for, is granted. CP is closed. Notices issued to the respondents are discharged.

(S.N.Terdal)
Member (J)

(Praveen Mahajan)
Member (A)

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